

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

RA. 74/97 in OA.1470/96

dt.6-10-98

Between

P. Vasantha Rao

: Applicant

and

1. Financial Advisor &
Chief Accounts Officer
SC Rly, (BG), Sanchalan
Bhawan, Secunderabad

2. Sr. Divnl. Accounts Officer
SC Rly (BG), Sanchalan Bhawan
Secunderabad

: Respondents

Counsel for the applicant

: J. Sudheer
Advocate

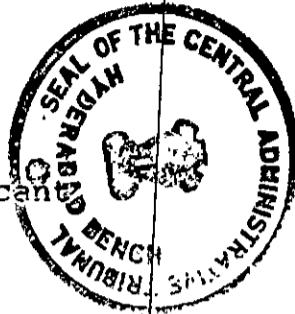
Counsel for the respondents

: J.R. Gopal Rao
SC for Rly.

Cotam

Hon. Mr. H. Rajendra Prasad, Member(Admn.)

Hon. Mr. B.S. Jai Parameshwar, Member(Judl.)



Order

Oral order (per Hon. Mr. H. Rajendra Prasad, Member(A))

None for the Review Applicant. Heard Ms. Shakti on behalf of Mr. J.R. Gopal Rao for the respondents.

1. This RA seeks a review of the order contained in OA.1470/96 that was disposed of on 9-9-97. It was mentioned on page 12 of the order in OA.1470/96 that the eventual outcome of that case (OA.1470/96) would depend on the disposal of OA.1102/95. This latter case, (i.e.OA.1102/95) was finally disposed of on 3-4-98 with certain directions. Thus the observations or direction contained in the judgement in OA.1470/96 delivered on 9-9-97 have merged in the orders contained in the judgement delivered in OA.1102/95 on 3-4-98.

2. The present RA (74/97 in OA.1470/96) was filed on 20-10-97, while OA.1102/95 was still pending. As the latter OA(1102/95) has since been disposed of, and because the direction contained the judgement delivered in OA.1470/96 have duly merged in the orders contained the judgement delivered in OA.1102/95 on a date later to the filing the present RA, the RA has itself become infructuous, and does not need any further orders. It is not necessary therefore to pass any order in this case and the RA is accordingly disposed of without any orders.

प्रमाणित प्रति
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न्यायालय अधिकारी
COURT OFFICER
फैसलीव प्रकाशनिक अधिकारण
Central Administrative Tribunal
हैदराबाद न्यायपाठ
HYDERABAD BENCH

केतू लक्ष्मा
CASE NUMBER OA.1470/97
निर्णय का तारीख
Date of Judgement 6/10/98
प्रति तथ्यार किया गया दिन
Copy Made Read; on 6/10/98

अनुभाग अधिकारी(न्यायपाठ उप रजिस्टर) (पासिक)
Section Officer (J)/Dy. Registrar